

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 13<sup>th</sup> November, 2014**  
**TIME: 10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 40/2014	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
2.	Original Application No. 56/2013	Tribunal at its own Motion Vs. State of M.P & 4 Ors.	Mr. Sachin K. Verma Adv. for R-1, 3 & 5 Mr. Rajendra Giri, A.G.P. for R-2 Mr. Mohd. Alauddin, Adv. for R-4 Mr. Ajay Gupta, Adv. for Amicus Curae	
3.	Original Application No. 329/2014	Chetan Sharma Vs. Rajasthan State Pollution Control Board	Mr. Shantanoo saxena Adv. Mr. Pramod Shrivastava Adv.	
4.	Original Application No. 328/2014	Babulal Renwal Vs. State of Rajasthan through its chief secretary & 3 Ors.	Mr. Dharamvir Sharma Adv. Mr. Shivendu Joshi Adv.	
5.	Original Application No. 117/2014 (CZ) (M.A. No. 356/14) (M.A. No. 619/14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Msr Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. For Intervener	
<b>FOR COMPLIANCE</b>				
6.	Original Application No. 193/2014	Paryavarán Avam Manav Sanrakshan Samity Vs M/S Arms Real Estate Developers Ltd & 7 ors.	Mr. R.S.Verma, Adv.  Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul bhadoria Adv. For MPPCB	

<b>FOR HEARING</b>				<b>TIME: 14.00 hrs. to 14.30 hrs.</b>
7.	Original Application No. 162/2014	Dr. Subhash C Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey, Adv. Mr. Rajendra Babbar, Adv. for R-1 Mr. Shivendu Joshi, Adv. for 8Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7	
<b>FOR HEARING</b>				<b>TIME: 14.30 hrs. to 16.00 hrs.</b>
8.	Original Application No. 21/2013	Dr. Alankrita Mehra  Vs.  Union of India & 09 Ors	Mr. Vivek Choudhary Adv.  Mr. Om. S. Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Mr. Shivendu Joshi, for R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener	
9.	Original Application No. 264/2014 (THC) (M.A. No564/14)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		